

## Declaration of Assets and Liabilities

Year 2020-21

I, Prabhalcar Singh Bhadonia, son/daughter/wife of Late Vijay Kumar Singh

aged 43 years, belonging to Bihar legislative assembly

Service and presently working as Assistant

give herein below the details of the assets (immovable, movable, bank balance, etc.) of

Sr. (L112) myself, my spouse and dependants\*:

### Details of movable assets

(Assets in joint name indicating the extent of joint ownership will also have to be given)

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Cash	2000	2000/-			
(ii)	Deposits in Banks, Financial Institutions And Non-Banking Financial Companies	N/A	-			
(iii)	Bonds, Debentures and Shares in companies	N/A	-			
(iv)	Other financial institutions, NSS, Postal Savings, LIC Policies, etc	N/A	-			
(v)	Motor Vehicles (details of make, etc.)	1 Bike	-			
(vi)	Jewellery (give details of weight and value)	Gold 30 gram	-			
(vii)	Other assets, such as values of claims / interests	N/A	-			

Note: Value of Bonds / shares / Debentures as per the latest market value in Stock Exchange in respect of listed companies and as per books in the case of non listed companies should be given.

\* Dependant here means a person substantially dependent on the income of the employee.

Prabhalcar Singh Bhadonia  
10.8.21



## B. Details of Immovable assets

[Note: Properties in joint ownership indicating the extent of joint ownership will also have to be indicated]

Sr. No.	Description	Self	Spouse Name(S)	Dependant-1 Name	Dependant-2 Name	Dependant-3 Etc. Name
(i)	Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	-			
(ii)	Non-Agricultural Land - Location(s) - Survey number(s) - Extent (Total measurement) - Current market value	NA	-			
(iii)	Buildings (Commercial and residential) Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	NA	-			
(iv)	Houses / Apartments, etc. - Location(s) - Survey /door number(s) - Extent (Total measurement) - Current market value	1 House in Village	-			
(v)	Others (such as interest in property)					

(2) I give herein below the details of my liabilities / overdues to public financial institutions and government dues:-

[Note : Please give separate details for each item]

Sr. No.	Description	Name & address of Bank / Financial Institutions(s) / Department (s)	Amount outstanding as on .....
(a)	(i) Loans from Banks	20,00,000/-	
	(ii) Loans from financial institutions	SBI ICICI	
	(iii) Government Dues: (a) dues to departments dealing with government accommodation	NA	
	(b) dues to departments dealing with supply of water	N/A	
	(c) dues to departments dealing with supply of electricity	N/A	



	(d) dues to departments dealing with telephones	N/A	
	(e) dues to departments dealing with government transport (including aircraft and helicopters)	N/A	
	(f) Other dues, if any	Loan taken by other person 30,00,000/- Rs.	
(b)	(i) Income Tax including surcharge [Also indicate the assessment year upto which Income Tax Return filed. Give also Permanent Account Number (PAN)]	N/A AMRPB 7612B	
	(ii) Wealth Tax [Also indicate the assessment year upto which Wealth Tax return filed.]	N/A	
	(iii) Sales Tax [Only in case of proprietary business]	N/A	
	(iv) Property Tax		

**C. Personal Detail**

GPF/CPF/PRAN No. :- AMRPB 7612 E

Gender :- M (M/F)

Date of Birth :- 09/11/1977 (DD/MM/YYYY)

Class/Group :- B (A/B/C)

Cadre :- Bihar Legislative Assembly service  
(Full Name e.g. B.A.S.-Bihar Administrative Service,  
B.S.S.- Bihar Secretariat Service etc.)

Home District :- Saharsa

I hereby declare that the above details are true to the best of my knowledge and belief.

Place: Padma

Date: 19-2-2021

Signature: PS Bhadoria

Name of Employee: Prabhakar Singh Bhadoria

Designation: Assistant

Department: Bihar Vidhan Sabha

**Note:** Please sign each page of the declaration. Asset declaration form must be in A4 size white paper with computer typed (single side) in prescribed format.